

17

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 65/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 51/2016 (Old)**

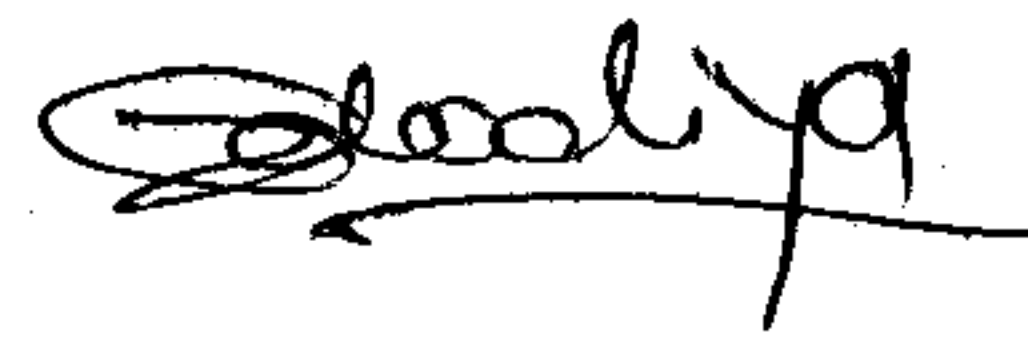
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

Name of the Company: Vindhyachal Merchants & Finance Pvt. Ltd.
With
Vindhyachal Distilleries Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

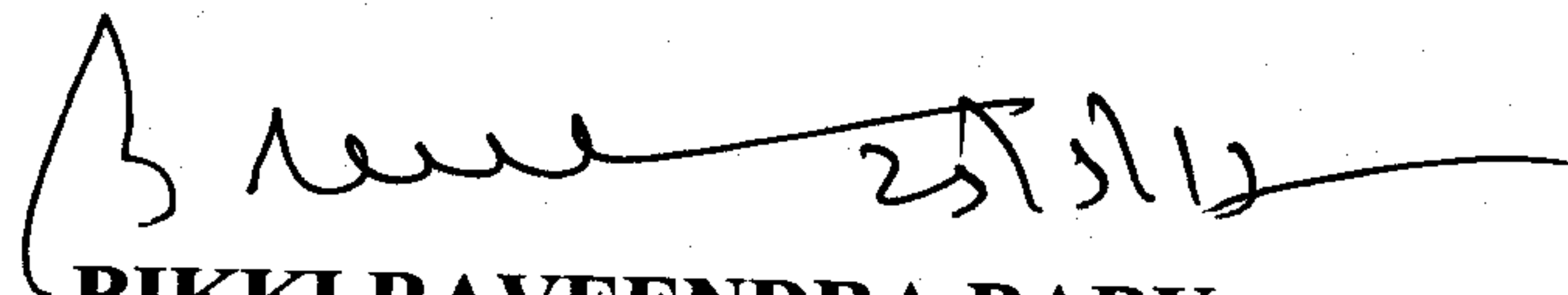
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ZALAK DODIYA	PCS	Petitioner	
2.				

ORDER

Learned PCS Ms. Zalak Dodia present for Petitioners.

Records awaited from Hon'ble High Court of Madhya Pradesh, Jabalpur Bench.

List the matter 20.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of May, 2017.